

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (Crl.) No(s). 553/2015

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

KASIM @ BHURA

Respondent(s)

Date : 27-10-2017 This petition was called on for hearing today.

For Petitioner(s) Mr. Samir Ali Khan,Adv.  
Mr. Rophit Kaliyar,Adv.  
Mr. Abhishek Chaudhary, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Four weeks time, as last chance is given to the learned counsel for the petitioner to comply with the terms of the order dated 15.9.2017 of this Court in respect of sole respondent.

List again on 8.12.2017.

SANJAY PARIHAR  
Registrar

MG